

extent of accumulation of sugar with the mills or with the warehouses which remains to be released for sale; and

(d) the steps taken to remove shortcomings in the distribution system?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) There has been some sugar shortage.

(b) A Statement is placed on the Table of the House [Placed in Library. See No. LT-3119/64]. Showing the monthly quota of sugar allotted to each State/Union Territory since July 1964 and the monthly quota demanded by them. There are no stocks in States and Union Territories, except those in pipeline supplies.

(c) No, Sir, there is no accumulation of large stocks of sugar with the Mills. The release of sugar from the Mills is carefully planned.

(d) Distribution of sugar within the States is arranged by the State Governments. The distribution system has been working fairly well.

#### Delhi Milk Scheme

- \*203. {  
 Dr. L. M. Singhvi  
 Shri Mohan Swarup:  
 Shri Yashpal Singh:  
 Shri Vishram Prasad:  
 Shri Bade:  
 Shri D. C. Sharma:  
 Shri Rameshwar Tanti:  
 Shri B. P. Yadava:  
 Shri Dhaon:  
 Shri D. D. Mantri;  
 Shri Bibhuti Mishra:  
 Shri K. N. Tiwary:  
 Shri Solanki:  
 Shri Mahananda:  
 Shri Narasimha Reddy:  
 Shri Onkar Lal Berwa.  
 Shri P. K. Deo:  
 Shri R. Barua:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that an inquiry was held against certain allegations relating to the Delhi Milk Scheme;

(b) if so, the nature of allegations and of the findings of the Inquiry Committee; and

(c) what action, if any, has been taken in pursuance of the report of the Inquiry Committee?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) to (c). No Inquiry Committee has been set up to inquire into any allegations relating to the Delhi Milk Scheme. But certain allegations were investigated departmentally.

A large quantity of white butter which had accumulated in the Delhi Milk Scheme last year having become rancid, the question of fixing responsibility had to be dealt with. A senior Officer of the Ministry was appointed to hold the preliminary investigation. His report has been received on the 31-8-1964 and is under consideration.

There was also criticism against the proper functioning of the scheme. A team of experts was appointed in July, 1964, to examine the working of the Scheme with a view to improving its day-to-day functioning and to make recommendations to Government regarding the future set up of the Scheme and its efficient functioning. The report of this team has been received on 5th September, 1964 and is under consideration.

#### Prices of Agricultural Commodities

- \*204. {  
 Shri P. C. Boroqah:  
 Shri D. D. Mantri:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether a Committee or Commission has been set up to determine the prices of agricultural commodities in relation to those of consumer goods; and

(b) if so, its precise constitution and terms of reference?